

[Mr. Deputy-Speaker]
Enacting Formula and the Title stand
part of the Bill"

The motion was adopted.

*Clauses 2 to 20, Clause 1, the Enacting
Formula and the Title were added
to the Bill*

SHRI VIDYA CHARAN SHUKLA :
I beg to move :

"That the Bill be passed"

MR. DEPUTY-SPEAKER : The ques-
tion is :

"That the Bill be passed"

The motion was adopted.

12.56 hrs.

RE: MOVEMENT OF SEVENTH FLEET
OF U.S.A.—*Contd.*

MR. DEPUTY-SPEAKER: We have four
more minutes. I have received a slip from
Prof. Madhu Dandavate saying that the
Seventh Fleet of the American Navy has
entered the Bay of Bengal. Since this is a
matter which has been agitating the members
of the House, he may say what he wants to
say in one or two minutes.

PROF. MADHU DANDAVATE
(Rajapur) : Mr. Deputy-Speaker, just now
an announcement has been made over the
All India Radio—probably the way in
which it is given might not be correct ; it
might be a garbled version probably—that
the Seventh Fleet has already come to the
Bay of Bengal.

We would very much like the Govern-
ment to clarify two or three important
points. What is the official communication
that the Government of India has already
sent ? What is the attitude that our re-
presentative in the United Nations has
taken ? In the United Nations, for the last
two days, the issue has been coming up.
What are the implications ? Can an indi-
vidual member of the United Nations
unilaterally, on its own, take such an action
and move the fleet in the direction in which
probably there can be an escalation of war.
Today, it is a localised war in one region
but it may escalate into a world war.
Fortunately, Soviet Russia...

MR. DEPUTY-SPEAKER : No speech
please. You have made your point.

PROF. MADHU DANDAVATE : I am
only seeking information. Since Soviet
Russia has, fortunately, already announced
that they want all the nations of the world
not to get themselves involved in this con-
flict, and if there is going to be an escala-
tion of this conflict into a world war, in
view of this, what is the further categori-
cal statement that the Government of India
wants to make. These clarifications should
be made on the floor of the House.

SHRI S. M. BANERJEE (Kanpur) :
The news that has come is that some forces
have moved from Singapore and that the
Enterprise accompanied by some other
destroyers has reached the Bay of Bengal.
As far as we are concerned, we are not
worried about the 7th fleet or the 14th fleet
whatever the fleet may be. The question is
that the Government of India should make
a statement and allay the fears. The Prime
Minister has said something about the
American intervention. She has made a
statement outside. The statement should
be made only in this House. If America
tries to do anything like that, they will meet
the same fate as they met in North Korea
and Viet Nam.

MR. DEPUTY-SPEAKER : These feel-
ings and submissions of the hon. Members
may be conveyed to the Government.

12.59 hrs.

INDUSTRIES (DEVELOPMENT AND
REGULATION) AMENDMENT
BILL

THE MINISTER OF INDUSTRIAL
DEVELOPMENT (SHRI MOINUL
HAQUE CHOUDHURY) : Mr. Deputy-
Speaker, Sir, I beg to move :*

"That the Bill further to amend the
Industries (Development and Regula-
tion) Act, 1951 be taken into considera-
tion."

MR. DEPUTY-SPEAKER : You can
continue tomorrow.

The House stands adjourned to meet
again tomorrow at 10 A.M.

13.00 hrs.

*The Lok Sabha then adjourned till Ten of
the Clock on Thursday, December 16, 1971|
Agrahayana 25, 1893 (Saka)*

*Moved with the recommendation of the President.